

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 758 OF 2018

Dated: 4th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Ahill Apparel Exports (P) Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pratiksha Mishra for R-2 & 3

ORDER

The learned counsel for the appellant prays for two weeks to re-list the matter. His submission is placed on record.

List this matter on **18-5-2018**, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice N. K. Patil)
Judicial Member